

Global Infrastructure Fund

1851. SHRI M. ARUNACHALAM: Will the Minister of FINANCE be pleased to state:

(a) whether India has joined the Global Infrastructure Fund (GIF) backed by the Federation of Economic Organisations of Japan;

(b) if so, whether Government propose to seek assistance from the GIF; and

(c) if so, the details thereof?

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE): (a) to (c). The exact position is being ascertained.

[*Translation*]

Licence For Opening of City Cooperative Banks

1852. SHRI HARSH VARDHAN: Will the Minister of FINANCE be pleased to state:

(a) whether the Reserve Bank of India has formulated a policy that licence for only one city cooperative bank would be given in a district;

(b) if so, the details of the policy;

(c) the reasons for adopting such a policy; and

(d) the likely impact of this policy on the progress of cooperative movement?

THE MINISTER OF FINANCE (PROF. MADHU DANDAVATE): (a) to (d). In terms of the licensing policy formulated by the Reserve Bank of India (RBI), a new urban bank is allowed to be established in a district which is devoid of urban banking facilities. The policy is implemented in a flexible manner

so as not to preclude organisation of an additional bank in the same district provided *interalia* the existing bank has achieved viability norms and there is requisite non-agricultural business potential for the subsequent bank to become viable unit in a given time frame. The emphasis of the policy is to fill gaps in districts without urban banks and to consolidate the working of existing urban bank on sound and healthy lines without undue proliferation keeping in view the overall banking development in the public sector as well as the cooperative sector.

Construction of Radio Station at Pithoragarh, Uttar Pradesh

1853. SHRI HARISH RAWAT: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the construction work of a sanctioned Radio station at Pithoragarh in Uttar Pradesh is likely to commence in 1990;

(b) if so, the amount earmarked for the work during 1990; and

(c) the reasons for delay in the construction of radio station and the remedial steps contemplated to expedite its completion?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) Yes, Sir.

(b) An outlay of Rs. 26.30 lakhs has been kept for this project for the year 1990-91.

(c) The delay in the construction of Radio Station was due to non-availability of the land for the purpose. Efforts are made to speed up the process of construction as the site is now available.